

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-365(ND)/2017

IN THE MATTER OF:

M/s RidhiSidhi

Vs.

M/s BTM Industries Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 18.04.2018

For the Petitioner/Applicant

: Mr Ankit Sareen, Advocate

For the Respondent

:

For Income Tax Department

:

ORDER

Learned counsel for the petitioner is present. In compliance with the directions given dated 26.03.2018, the certificate issued by IBBI has been duly placed on record. Heard.

Order reserved.



(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Varinder Kumar

18.04.2018